

NOTIFICATION

The following transfer and postings of Judicial Officers in the cadre of District Judge are ordered in the interest of public service, to take effect immediately:-

Sl. No.	Name of the Officer	Present Charge	Place to which posted
1	2	3	4
1	Sri. Umesh Manjunathbhat Adiga	Prl. District and Sessions Judge, Dharwad. (ON REQUEST)	Proposed for appointment as Presiding Officer, Industrial Tribunal, Bengaluru. (Vacant Post)
2	Smt. L.Vijayalakshmi Devi	District Judge, OOD, Member, Karnataka Appellate Tribunal, M.S.Building, Bengaluru (ON REPATRIATION)	Prl. District and Sessions Judge, Hassan (Vice Sri. Shivanna – due for retirement on 30.06.2022)
3	Smt. K.G.Shanthi	LVII Addl. City Civil and Sessions Judge, Bengaluru City.	Prl. District and Sessions Judge, Dharwad. (Vice Sri. Umesh Manjunathbhat Adiga – transferred)
4	Sri. Krishnaji Baburao Patil	II Addl. District and Sessions Judge, Bidar (to sit at Basavakalyan)	Prl. District and Sessions Judge, Kalaburagi. (Vice Sri.K.Subramanya - due for retirement on 30.06.2022)

BY ORDER OF THE HIGH COURT,

Sd/-

(T.G.SHIVASHANKARE GOWDA)
REGISTRAR GENERAL

To,

The Compiler, Karnataka Gazette, Bengaluru, for favour of publication in the next issue of Gazette in Part-II, Section 2, through the Nodal Officer (e-Gazette), High Court of Karnataka, Bengaluru.

Copy forwarded for information and necessary action to:-

- 1 The Prl. City Civil and Sessions Judge, Bengaluru City and the Prl. District and Sessions Judges of Bidar, Dharwad, Hassan and Kalaburagi Districts.
- 2 The Officer at Sl.No.1 of the notification with a direction to get himself relieved from the present charge of his post only after receipt of necessary appointment order from the Government and then proceed to take charge of his new post, immediately.
- 3 The Officer at Sl.No.2 of the notification with a direction to get herself relieved from the present charge of her post only after receipt of necessary repatriation order from the Government and then proceed to take charge of her new post on the afternoon of 30.06.2022 from Sri. Shivanna.
- 4 The Officer at Sl.No.3 of the notification with a direction to get herself relieved from the present charge of her post and then proceed to take charge of her new post only after relieving of Sri. Umesh Manjunathbhat Adiga.
- 5 The Officer at Sl.No.4 of the notification with a direction to get himself relieved from the present charge of his post and then proceed to take charge of his new post on the afternoon of 30.06.2022 from Sri. K.Subramanya.
- 6 The Courts concerned.
- 7 The Accountant General in Karnataka, Bengaluru.
- 8 The A.R (S.S)-cum-P.S. to Hon'ble the Chief Justice.
- 9 The P.S. to Hon'ble Administrative Judge for Bengaluru City, Bidar, Dharwad, Hassan and Kalaburagi Districts.
- 10 The Registrar General/ Registrar (Statistics and Review)/Registrar (Vigilance)/ Registrar (Recruitment)/ Registrar (Administration)/ Registrar (Judicial)/ Registrar (Infrastructure and Maintenance)/ Registrar (Protocol and Hospitality)/ Registrar (Computers) and Secretary to Hon'ble the Chief Justice.
- 11 The Additional Registrar General, Dharwad and Kalaburagi Benches.
- 12 The Central Project Co-ordinator of this office, with a request to web-host this notification on the official website of the High Court of Karnataka.

- 13 The Director, Karnataka Judicial Academy, Bengaluru.
- 14 The Director, Arbitration Centre – Karnataka (Domestic and International), III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
- 15 The Director, Bangalore Mediation Centre, Nyaya Degula, H.Siddaiah Road, Bengaluru.
- 16 The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, Bengaluru.
- 17 The Member Secretary, High Court Legal Services Committee, High Court Building, Bengaluru.
- 18 The Registrar, Karnataka Appellate Tribunal, M.S. Building, Bengaluru.
- 19 The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
- 20 The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.
- 21 The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
- 22 The Prl. Secretary to Government of Karnataka, Revenue Department, Vidhana Soudha, Bengaluru.
- 23 The Prl. Secretary to Government of Karnataka, Labour Department, Vikasa Soudha, Bengaluru.
- 24 The General Secretary, Karnataka State Judicial Officers Association, J1D-703, National Games Housing Complex, Koramangala, Bengaluru-47.
- 25 The President, Karnataka State Judicial Officers' Co-operative Credit Society, City Civil Court Complex, Bengaluru City.
- 26 The Section Officers of GOB-II/RSB/HVC/HCB/HCA-I/HCL/DJBS/DJA-I/DJA-II/DJA-III Branches of this office.
- 27 Spare copies.